COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APEAL NO. 215 OF 2015

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1
Mr. Gaurav Kr. Singh for R-2

ORDER

The learned counsel Mr. Aniket Prasoon appearing for Appellant request for short adjournment so as to enable him to seek instructions from his client/Appellant to withdraw the Appeal. Accordingly, permission is granted.

List the matter in order list on ***30.11.2018.***

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

mk/bn